

ITEM NO.33

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8012/2022

SURYA PAL PRAJAPATI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 22-08-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Anupam Mishra, AOR
Mr. Harikumar V., Adv.

For Respondent(s)

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 has failed to file counter affidavit, within the time stipulated under the rules.

Await service report from Trial court in respect of respondent no.2. Let reminder be issued in this regard.

List again on 13.10.2023.

VIVEK SAXENA
Registrar

pm